(e) JNNURM, RAY, AHP and ISHUP are open to all State Governments/Union Territories and are demand driven.

Integrated Housing and Slum Development Programme in Andhra Pradesh

1148. SHRI DEVENDER GOUD T.: Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:

- (a) whether it is a fact that the estimated slum population in Andhra Pradesh has gone up from 70 lakhs in 2001 to more than 80 lakhs in 2011;
- (b) if so, how the Ministry is supplementing the efforts of the State Government so as to provide housing and other basic amenities;
- (c) to what extent the Integrated Housing and Slum Development Programme helped to reduce housing problem in the above slums;
- (d) whether any special efforts are being made by the Ministry for slum development, particularly in the above areas of Andhra Pradesh;
 - (e) if so, the details thereof; and
 - (f) if not, the reasons therefor?

THE MINISTER OF HOUSING AND URBAN POVERTY ALLEVIATION (SHRI AJAY MAKEN): (a) A Committee constituted by the Ministry of Housing and Urban Poverty Alleviation under the Chairmanship of Dr. Pranob Sen to look into various aspects of Slum Statistics/Census and issues regarding the conduct of Slum Census 2011 has estimated that the slum population in Andhra Pradesh would have gone up from 72.54 lakh in 2001 to 81.88 lakh in 2011.

- (b) Government is providing Central assistance to States including Andhra Pradesh to take up housing and related basic amenities in cities/towns of their respective States through Basic Services to the Urban Poor (BSUP) and Integrated Housing and Slum Development Programme (IHSDP) components of Jawaharlal Nehru national Urban Renewal Mission (JNNURM), Rajiv Awas Yojana (RAY), Affordable Housing in Partnership (AHP) and the Interest Subsidy Scheme for Housing the Urban Poor (ISHUP).
- (c) Details of dwelling units sanctioned under BSUP and IHSDP across the country and in the State of Andhra Pradesh are as under:—

Scheme	All India		Andhra Pradesh	
	Dwelling units sanctioned	Dwelling units completed/at different stages of construction	Dwelling units sanctioned	Dwelling units completed/at different stages of construction
BSUP	10,05,917	7,07,658	1,39,854	1,28,142
IHSDP	5,63,807	3,27,979	39,945	38,330

(d) to (f) Under the preparatory phase of 'Rajiv Awas Yojana' (RAY), a sum of Rs. 14.41 crore has been released during Financial Years 2009-10 and 2010-11 to Government of Andhra Pradesh for 11 cities (Greater Hyderabad, Greater Visakhapatnam, Vijayawada, Tirupathi, Guntur, Nellore, Kurnool, Rajamundry, Warangal, Kakinada and Ramagundam) to undertake preparatory activities like slum survey, GIS mapping, preparation of Slum-free City Plans and prepare pilot projects. In addition, under the pilot phase of Rajiv Awas Yojana (RAY), which was launched on 02.06.2011, project proposals worth Rs. 166.37 crores for 3 cities namely Hyderabad, Visakhapatnam and Vijayawada have been sanctioned for construction of 3155 houses for the State of Andhra Pradesh.

Basic Services for urban poors in Chennai

1149. SHRIMATI KANIMOZHI: Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:

- the details of approved projects under the 'Basic Services for Urban Poor' scheme for Chennai:
 - (b) what is the total allocation of funds from Government, project-wise;
 - the progress of work, project-wise; and (c)
 - the reasons, if any, for the delay in completion of work? (d)

THE MINISTER OF HOUSING AND URBAN POVERTY ALLEVIATION (SHRI AJAY MAKEN): (a) to (c) The details of approved projects, total project cost approved, central share committed, number of dwelling units sanctioned, dwelling units completed, dwelling units at different stages of completion and the Additional Central Assistance released under the 'Basic Services for Urban Poor' scheme for Chennai are given in Statement-I (See below).

The reasons for the delay in completion of work as reported by the Government of Tamil Nadu are given in Statement-II.